

## HARYANA VIDHAN SABHA

### Starred Questions

*to be asked at a meeting of the Haryana Vidhan Sabha to be held on  
Wednesday, the 26th February, 2020.*

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#### Details of Funds Provided to Gaushalas

**\*223. Shri Ram Kumar Kashyap, M.L.A. :** Will the Animal Husbandry and Dairying Minister be pleased to state —

- (a) the number of Gaushalas in State;
- (b) the number of Cattles in each Gaushala in State;
- (c) the number of doctors in each Gaushala in State; and
- (d) the yearwise details of the funds provided to each Gaushala in State for the last five years ?

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#### To Open a Government College

**\*42. Smt. Nirmal Rani, M.L.A. :** Will the Education Minister be pleased to state whether there is any proposal under consideration of the Government to open a Government College in Ganaur; if so, the details thereof?

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#### Electricity Supplied under the Jag Mag Yojna

**\*97. Shri Jaiveer Singh, M.L.A. :** Will the Power Minister be pleased to state the number of villages of Kharkhoda Assembly Constituency in which 24 hours electricity is being supplied under the Jag Mag Yojna ?

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#### Construction of International Cricket Stadium

**\*18. Dr. Kamal Gupta, M.L.A. :** Will the Minister of State for Sports and Youth Affairs be pleased to state whether there is any proposal under consideration of the Government to construct a International Cricket Stadium in Hisar; if so, the details thereof ?

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#### To Set up Waste to Energy Plant

**\*171. Shri Aseem Goel, M.L.A. :** Will the Urban Local Bodies Minister be pleased to state —

- (a) whether there is any proposal under consideration of the Government to set up waste to energy plant in Ambala City; and
  - (b) if so, the time by which the said plant is likely to be set up ?
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**To open Government College in Hodal**

**\*236. Shri Jagdish Nayar, M.L.A. :** Will the Education Minister be pleased to state —

- (a) whether there is any proposal under consideration of the Government to open a Government College in Hodal Assembly Constituency; and
- (b) if so, the time by which it is likely to be opened ?

**Construction Work of College Building**

**\*62. Shri Subhash Gangoli, M.L.A. :** Will the Education Minister be pleased to state whether it is a fact that classes of Government Girls College, Pillukhera are being held in class rooms of Government School of Pillukhera; if so, the time by which the construction work of building of abovesaid college is likely to be started ?

**To Construct a Bye-Pass**

**\*190. Shri Kuldeep Vats, M.L.A.:** Will the Deputy Chief Minister be pleased to state —

- (a) whether there is any proposal under consideration of the Government to construct a Bye-Pass in village Pelpa of Badli Constituency; and
- (b) if so, the time by which it is likely to be constructed ?

**Details of Cases under Prevention of Corruption Act**

**\*33. Shri Abhay Singh Chautala, M.L.A. :** Will the Home Minister be pleased to state —

- (a) the item wise details of total expenditure incurred in organizing the function of Anti-Corruption Day at Panchkula on 09-12-2019; and
- (b) the district wise number of cases registered under the prevention of Corruption Act in the State during the period from 01.01.2015 till to date togetherwith the present status thereof alongwith the details of cases in which appeals have been filed by the Government against the acquittal of accused ?

**Extension Centre of IIT Delhi**

**\*148. Smt. Geeta Bhukkal, M.L.A. :** Will the Technical Education Minister be pleased to state the present status of extension centre of IIT Delhi at Jhajjar togetherwith the time by which it is likely to be made functional ?

**To Vacate the Unauthorized Possession**

**\*219. Shri Ram Niwas, M.L.A. :** Will the Urban Local Bodies Minister be pleased to state whether there is any proposal under consideration of the Government to get the unauthorised possession vacated on Government land near telephone exchange falling under Municipal Council, Narwana; if so, the time by which the above said land is likely to be vacated ?

**To Extend/Renovate the Civil Hospital**

**\*279. Shri Devender Singh Babli, M.L.A. :** Will the Health Minister be pleased to state —

- (a) whether there is any proposal under consideration of the Government to extend and renovate the Civil Hospital of Tohana for which an announcement has been made by the Hon'ble Chief Minister; and
  - (b) if so, the time by which it is likely to be extended/renovated ?
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**Problem of Pollution at Air Force Road**

**\*57. Shri Neeraj Sharma, M.L.A. :** Will the Chief Minister be pleased to state —

- (a) whether it is a fact that the Air Force road has been marked as hot-spot in pollution by the Central Pollution Control Board in N.I.T. Faridabad Constituency; and
  - (b) if so, the steps taken by the Government to make the above said area pollution free togetherwith the details thereof ?
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**Shifting of Vegetable Market**

**\*273. Shri Vinod Bhayana, M.L.A. :** Will the Agriculture and Farmers Welfare Minister be pleased to state whether it is a fact that Hansi City is suffering from traffic problems due to the vegetable market running in the middle of the City; if so, the time by which the said vegetable market is likely to be shifted to the new vegetable market constructed by Government on Delhi Road togetherwith the details thereof ?

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**New Industrial Policy in the State**

**\*36. Dr. Krishan Lal Middha, M.L.A. :** Will the Deputy Chief Minister be pleased to state —

- (a) whether any new Industrial Policy has been formulated by the Government in the State during the period from year 2014 to 2019; if so, the details thereof; and
  - (b) the category in which Jind City has been placed under the above said scheme ?
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**Sanctioned Posts of Doctors**

**\*63. Shri Ram Kumar Gautam, M.L.A. :** Will the Health Minister be pleased to state the total number of sanctioned posts of doctors in Civil Hospital, Narnaund, Community Health Centres of villages Sisai, Khanda Kheri, Mirchpur and Bass in Narnaund Assembly Constituency togetherwith the number of posts lying vacant in the abovesaid Hospital and Community Health Centres ?

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**To Declare Dabwali as Police District**

- \*202. Shri Amit Sihag, M.L.A. :** Will the Home Minister be pleased to state —
- (a) whether there is any proposal under consideration of the Government to declare Dabwali as police district to control the drug mafia in Dabwali Assembly Constituency; and
  - (b) if so, the time by which it is likely to be declared ?

**To Metal the Unmetalled Passages**

- \*277. Shri Sri Krishan Hooda, M.L.A. :** Will the Agriculture and Farmers Welfare Minister be pleased to state —
- (a) whether there is any proposal under consideration of the Government to metal the following unmetalled passages:-
    - (i) Village Shamri to Village Chidana;
    - (ii) Village Banvasa to Village Kathura;
    - (iii) Village Mundlana to Village Bhadoti Khas;
    - (iv) Village Siwanka to Village Busana;
    - (v) Village Siwanka to Village Ahmadpur Majra;
    - (vi) Village Siwanka to Village Gangesar;
    - (vii) Village Mundlana Mandi to Village Mundlana Gaushala upto Sirsadh road;
    - (viii) Village Gharwal to Village Lajwana; and
  - (b) if so, the time by which the abovesaid unmetalled passages are likely to be metalled ?

**To Upgrade the Chilling Centre into the Milk Plant**

- \*126. Shri Lila Ram, M.L.A. :** Will the Co-operation Minister be pleased to state whether there is any proposal under consideration of the Government to upgrade the Chilling Centre into the Milk Plant in village Ujana of Kaithal Assembly Constituency; if so, the time by which it is likely to be upgraded ?

**Schools Running Without Teachers**

- \*112. Shri Mamman Khan, M.L.A. :** Will the Education Minister be pleased to state the details of the Government Schools running without any teacher in Ferozpur Jhirka Assembly Constituency ?

Chandigarh:  
The 22nd February, 2020.

R. K. NANDAL,  
Secretary,  
Haryana Vidhan Sabha.

## HARYANA VIDHAN SABHA

### Un-Starred Questions

*to be asked at a meeting of the Haryana Vidhan Sabha to be held on  
Wednesday, the 26th February, 2020.*

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#### Construction of Modern Sports Stadiums

**59. Smt. Naina Singh Chautala, M.L.A.:** Will the Minister of State for Sports and Youth Affairs be pleased to state the time by which the construction work of Modern Sports Stadiums announced by Hon'ble Chief Minister in villages Dagroli, Adampur Dadhi, Palri, Rudrol, Kanhra and Gothra of Badhra Assembly Constituency is likely to be completed ?

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#### To Link Water Works with Bhakra Canal

**36. Shri Amit Sihag, M.L.A. :** Will the Chief Minister be pleased to state —

- whether it is a fact that second water works constructed in Dabwali which supply water to the 80% population of City is linked with Dabwali distributory in which supply of water is not adequate; and
- whether there is any proposal under consideration of the Government to link said water works with Bhakra Canal; if so, the time by which it is likely to be linked ?

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#### Grant Released to Municipal Council

**14. Dr. Krishan Lal Middha, M.L.A. :** Will the Urban Local Bodies Minister be pleased to state —

- the total amount of grants released to Municipal Council Jind for the development works by the Centre and State Government during the financial years 2014-15 to 2019-20; and
- the yearwise details of the development works or items on which the above mentioned grants have been spent ?

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#### To Open Jawahar Navodaya Vidyalaya

**60. Smt. Naina Singh Chautala, M.L.A. :** Will the Education Minister be pleased to state whether there is any proposal under consideration of the Government to open Jawahar Navodaya Vidyalaya in Badhra Constituency ?

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#### Repair of Road

**7. Shri Pardeep Chaudhary, M.L.A. :** Will the Deputy Chief Minister be pleased to state whether it is a fact that the road from village Khera to village Prempura in the Kalka Constituency has been damaged badly; if so, the time by which it is likely to be repaired/reconstructed togetherwith the details thereof ?

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**Total Amount Sanctioned under Swachh Bharat Mission**

**78. Shri Bharat Bhushan Batra, M.L.A. :** Will the Urban Local Bodies Minister be pleased to state the total extent of amount sanctioned by the Central Government to Municipal Corporation of Karnal, Rohtak, Gurugram, Faridabad, Panipat and Panchkula under the Swachh Bharat Mission and Swachh Haryana Mission from 1st January, 2016 to 31st December, 2019 togetherwith the details thereof ?

**To Start Medical Faculty Classes**

**45. Shri Sita Ram, M.L.A. :** Will the Education Minister be pleased to state —

- (a) whether it is a fact that the Medical faculty classes are not available in the Government P.G. College and Government Women College in Ateli; and
- (b) if so, whether there is any proposal under consideration of the Government to start the medical faculty classes in abovesaid colleges ?

**To Set-Up Fire Station**

**19. Shri Pardeep Chaudhary, M.L.A. :** Will the Urban Local Bodies Minister be pleased to state whether there is any proposal under consideration of the Government to set up fire-station in the block Raipur Rani; if so, the time by which it is likely to be set-up ?

**Construction of Bus Stand**

**61. Smt. Naina Singh Chautala, M.L.A. :** Will the Transport Minister be pleased to state the time by which the bus stand announced by the Hon'ble Chief Minister in village Kadma of Badhra Constituency is likely to be constructed ?

**To Develop Fire Safety Museum**

**37. Shri Amit Sihag, M.L.A. :** Will the Agriculture and Farmers Welfare Minister be pleased to state —

- (a) whether it is a fact that a memorial is built in memory of peoples died in fire tragedy occurred in Mandi Dabwali on 23.12.1995; and
- (b) if so, whether there is any proposal under consideration of the Government to declare the said memorial as State Memorial and to develop it as Fire Safety Museum ?

**Illegal Possession of Land**

**25. Shri Kuldeep Bishnoi, M.L.A. :** Will the Education Minister be pleased to state whether it is a fact that some people have illegally possessed the land provided by the village Panchayat Balsamand for the construction of women college; if so, the steps taken by the Government to dispossess the land togetherwith the time by which the construction of building is likely to be completed ?

**Details of Posts of Doctors**

**49. Shri Shamsher Singh Gogi, M.L.A. :** Will the Health Minister be pleased to state —

- (a) the categorywise details of sanctioned posts of doctors, specialist doctors and other medical staff in Assandh Assembly Constituency togetherwith the details of posts lying vacant; and
- (b) the steps taken by the Government to fill up the abovesaid vacant posts ?

**To Start Science and Commerce Classes**

**62. Smt. Naina Singh Chautala, M.L.A. :** Will the Education Minister be pleased to state whether there is any proposal under consideration of the Government to start classes of Science and Commerce faculty in Government Senior Secondary School of village Dwarka and Science faculty classes in Government Senior Secondary School of village Kadma; if so, the time by which these classes are likely to be started ?

**Number of Tenders of Sugar Mills**

**79. Shri Bharat Bhushan Batra, M.L.A. :** Will the Co-Operation Minister be pleased to state —

- (a) the number of tenders of Co-operative Sugar Mills Rohtak, Meham, Gohana, Sonipat, Palwal, Jind, Kaithal, Karnal, Panipat and Shahabad invited from year 2014 to 2019;
- (b) the details of these re-tenders;
- (c) the name of companies applied for these tenders, their tenders bid, the bids on which the tenders have been passed from the sugarmills; and
- (d) the name of the companies succeeded in tenders togetherwith the tender value fixed for these tenders by the sugar mills ?

Chandigarh:  
The 22nd February, 2020.

R.K. NANDAL,  
Secretary,  
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